

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110
IA No. 355/JPR/2022
IA No. 435/JPR/2022
MA(IB) No. 05/JPR/2022
IA No. 438/JPR/2022
IA No. 561/JPR/2022
IA No. 563/JPR/2022
IA No. 569/JPR/2022
IA No. 612/JPR/2022
CP No. (IB)- 43/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

**Rajesh Kumar Sharma, Prop. M/s Sharma Art & Computer
...Operational Creditor/Applicant**

Versus

Guman Builders & Developers Pvt. Ltd. ...Corporate Debtor/Respondent

Due to paucity of time, the matter could not be taken up. Post the matter
to 22.12.2022.



**(Prabhu Dayal Sewda)
Court Officer**

December 07, 2022

VG